

**SENIOR CIVIL JUDGE AND JMFC, TURUVEKERE**  
**Sri. P.M. Balasubramani**  
**SENIOR CIVIL JUDGE AND JMFC, TURUVEKERE**  
**Cause List Date: 15-12-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<b>02.45 PM to 05.45PM</b>				
<b>STEPS</b>				
1	O.S. 18/2015 (SUMMONS)		A.Veera Velan <b>Vs</b> Lakshmamma	P.H.Dhanapal
2	O.S. 9/2013 (NOTICE)		Leelavathi B.K. <b>Vs</b> Nanjappa H.T. @ Nagaraju	N.C.J.Dandinavaru K.N.P.H.D.D.T.R.
3	EX 4/2014 (NOTICE)		Subhaschand Gadia <b>Vs</b> Rajanayak	DTR
4	EX 5/2014 (NOTICE)		Subashchand Gadia <b>Vs</b> Peerkhan	DTR
5	R.A. 28/2019 (NOTICE)		Rekha <b>Vs</b> S. P. Parameshwaraiah	D.T. Rajashekharaiiah
6	M.C. 46/2020 (NOTICE)		XXXXX <b>Vs</b> XXXXX	Nataraju
<b>STEPS BY</b>				
7	FDP 2/2014 (NOTICE)		Pallavi <b>Vs</b> Nagaraju	MS
8	O.S. 20/2017 (NOTICE) IA/1/2017		Girish <b>Vs</b> Gangappa alias Ganganna	A.N. Devaraju
9	O.S. 16/2020 (NOTICE) IA/1/2020 IA/2/2020		Mallikarjunaiah <b>Vs</b> Shivanna	H.K. Nanjegowda
10	M.C. 50/2020 (APPEARANCE OF PARTY)		XXXXXX <b>Vs</b> Nil	B.V. Mahesh
11	R.A. 42/2015 (ARGUMENTS)		Puttamma <b>Vs</b> Shankaralingaiah @ Shankarlingegowda	B.R.Manjunatha
12	O.S. 1/2018 (ARGUMENTS)		Shashikala <b>Vs</b> Gangadharaiah N	P.H.Dhanapal
13	R.A. 17/2019 (ARGUMENTS) IA/1/2019		Lakshmanagowda K.R. <b>Vs</b> Lingaraju	P.H.Dhanapal
14	M.A. 8/2020 (ARGUMENTS)		Lakshmanagowda <b>Vs</b> Boranna	K. Nagesh
<b>ARGUMENTS BY ADV. DEFTS.</b>				
15	R.A. 50/2017 (ARGUMENTS) IA/2/2017 IA/1/2017		Ramachandraiah <b>Vs</b> Manjula alias Hema	Hema Sudha Reddy

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16	R.A. 14/2019 (ARGUMENTS)		Jayashree <b>Vs</b> Girijamba	D.T. Rajashekharaiiah
17	R.A. 4/2020 (ARGUMENTS) IA/1/2020		Nagaraju <b>Vs</b> Yallamma	L.S. Suchindra
<b>HEARING ON IA</b>				
18	O.S. 14/2017 (ARGUMENTS) IA/1/2017		Girija H.S <b>Vs</b> Annapoorna H.R	B.V. Mahesh
<b>: Misc/0000004/2018</b>				
19	R.A. 1/2020 (ARGUMENTS) IA/1/2020		Parvathamma <b>Vs</b> M. Lingappa	P.H.Dhanapal
20	M.C. 26/2020 (JUDGMENTS)		Shahirabhanu <b>Vs</b> Nil	T.T.Rajaravichandra
21	L.A.C. 115/2015 (EVIDENCE)		Cheluvaiiah <b>Vs</b> The Special L.A.O.	Neelananjappa
22	M.A. 2/2019 (ORDERS) IA/1/2019		Parvathamma <b>Vs</b> Nandisha	S. Sadashivappa
23	O.S. 1/2012 (To hear)		Ningamma <b>Vs</b> Rathnamma	P.H.Dhanapal  NCJ
24	O.S. 2/2017 (To hear) IA/2/2017 IA/1/2017		Puttaswamy <b>Vs</b> M/S Kalpatharau Coconut Producer company limited.	Nithyanandamurthy KAR/2479/2009
25	O.S. 11/2018 (To hear) IA/1/2018 IA/2/2018		Prema.M <b>Vs</b> Muniraju.K	L.S. Suchindra
26	R.A. 16/2018 (To hear) IA/1/2018		B.S.Kashinath <b>Vs</b> Jayaprakash	B.G.Krishnamurthy/KAR/613/1987
27	O.S. 30/2018 (To hear) IA/5/2020 IA/1/2018 IA/2/2018 IA/3/2018 IA/4/2018		Dakshayanamma <b>Vs</b> M.Chiranjivi	D.T. Rajashekharaiiah
<b>11.00 AM to 02.00PM</b>				
28	EX 4/2013 (NOTICE)		Subashchandra GAdia <b>Vs</b> K.Kantharaju	
29	O.S. 2/2014 (CROSS OF PW1)		Yashoda <b>Vs</b> K.T. Shivanna	TKU  PHD
30	O.S. 4/2014 (CROSS OF DW1)		Manjunatha B.N. <b>Vs</b> Narasimhaiah T N	T.t.Udayashankar

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
31	O.S. 19/2014 (CROSS OF PW1)		Kamalamma <b>Vs</b> Jayamma	L.S.Suchendra HDL
32	O.S. 19/2018 (CROSS OF PW1)		Jayamma Alias Jayalakshamma <b>Vs</b> Triveni T.S	T.K. Udaykumar
33	O.S. 1/2019 (AMENDED PLAINT) IA/1/2019		Basavaraju <b>Vs</b> Chandramma	P.H.Dhanapal
34	O.S. 20/2020 (AWAIT RPAD) IA/1/2020 IA/2/2020		Kum. Apurva H. B. <b>Vs</b> Basavaraj H. K.	G. N. Chandrashekhar
35	O.S. 28/2017 (EVIDENCE) IA/2/2017 IA/1/2017		Lalithamma <b>Vs</b> Nanjappa A	P.H.Dhanapal
<b>PLNTF EVIDENCE</b>				
36	O.S. 35/2016 (EVIDENCE) IA/2/2016 IA/1/2016		Jainabee <b>Vs</b> T. Mohamad Anif	D.T. Rajashekharaiiah
<b>Cases listed below are adjourned due to Covid 19</b>				
37	M.A. 4/2020 (AWAIT SUMMONS) IA/1/2020 IA/2/2020	<b>12-01-2021</b> <b>(02.45 PM to</b> <b>05.45PM)</b>	Nanjappa <b>Vs</b> M. L. Lakkanna	H. Lakshman
38	O.S. 31/2020 (AWAIT SUMMONS) IA/1/2020 IA/2/2020	<b>12-01-2021</b> <b>(02.45 PM to</b> <b>05.45PM)</b>	Jayaprakash <b>Vs</b> Siddaramakka	D.Nagaraju
39	M.C. 19/2018 (A.D.R.)	<b>12-01-2021</b> <b>(02.45 PM to</b> <b>05.45PM)</b>	Manjunatha <b>Vs</b> Poornima	M.K. Thejamurthy KAR/604/1992
40	FDP 4/2020 (call on)	<b>12-01-2021</b> <b>(11.00 AM to</b> <b>02.00PM)</b>	D. S. Nagarathna @ Nilina <b>Vs</b> D. S. Rajanna (Dead)	S. V. Shobhadevi
41	L.A.C. 101/2015 (A.D.R.)	<b>15-02-2021</b> <b>(02.45 PM to</b> <b>05.45PM)</b>	Lakshamma <b>Vs</b> The Special L.A.O.	
42	L.A.C. 9/2015 (EVIDENCE)	<b>15-02-2021</b> <b>(02.45 PM to</b> <b>05.45PM)</b>	Hemavathi <b>Vs</b> Spl.Land Acquisition Officer,	
43	L.A.C. 11/2015 (EVIDENCE)	<b>15-02-2021</b> <b>(02.45 PM to</b> <b>05.45PM)</b>	D.S.Mohankumar <b>Vs</b> Spl.Land acquisition Officer	
44	L.A.C. 22/2015 (EVIDENCE)	<b>15-02-2021</b> <b>(02.45 PM to</b> <b>05.45PM)</b>	Gangadharaiah <b>Vs</b> Spl.Land acquisition Officer	
45	L.A.C. 24/2015 (EVIDENCE)	<b>15-02-2021</b> <b>(02.45 PM to</b> <b>05.45PM)</b>	Krishnamurthy <b>Vs</b> Spl.Land acquisition Officer	

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<b><u>02.45 PM to 05.45PM</u></b>				
1	Crl.Misc. 80/2020 (NOTICE)		Shubhalakshmi R.G. alias Bhavya <b>Vs</b> Sunil Kumar M.V.	G.R. Srinivasa
<b><u>11.00 AM to 02.00PM</u></b>				
2	Crl.Misc. 86/2020 (FIRST HEARING)		Jyothi H.M. <b>Vs</b> Tahasildar	T.S. Cyhannakeshavaswamy
3. C.C. 796/19				
<b>Cases listed below are adjourned due to Covid 19</b>				
3	C.C. 178/2016 (REISSUE NBW TO ACCUSED)	29-01-2021 (02.45 PM to 05.45PM)	Shreemaan chits Pvt Ltd <b>Vs</b> Komala	
4	C.C. 250/2016 (NBW)	29-01-2021 (02.45 PM to 05.45PM)	Turuvekere police station <b>Vs</b> Swamy	APP
5	Crl.Misc. 304/2016 (NBW)	29-01-2021 (02.45 PM to 05.45PM)	Suemoto by court <b>Vs</b> Rozwan	
6	Crl.Misc. 565/2016 (NBW)	29-01-2021 (02.45 PM to 05.45PM)	Suo-moto by court <b>Vs</b> Nagaraja	
7	C.C. 119/2017 (NBW)	29-01-2021 (02.45 PM to 05.45PM)	Turuvekere Police Station <b>Vs</b> Ravi	A.P.P
8	C.C. 381/2018 (NBW)	29-01-2021 (02.45 PM to 05.45PM)	Mastigowda T.C <b>Vs</b> Raghu C.E	T.S. Cyhannakeshavaswamy
9	C.C. 796/2019 (FOR HBC)	<del>29-01-2021</del> (02.45 PM to 05.45PM)	State by Turuvekere Police <b>Vs</b> Manjunatha	APP
10	C.C. 220/2019 (APPEARANCE OF ACCUSED)	29-01-2021 (02.45 PM to 05.45PM)	Vishala <b>Vs</b> Ranganath	K. Nagesh
11	C.C. 9/2020 (APPEARANCE OF ACCUSED)	29-01-2021 (02.45 PM to 05.45PM)	State by Turuvekere Police <b>Vs</b> Lakshamma	APP
12	C.C. 17/2020 (APPEARANCE OF ACCUSED)	29-01-2021 (02.45 PM to 05.45PM)	Nagendra <b>Vs</b> Balaji	T.T.Rajaravichandra
13	C.C. 371/2020 (APPEARANCE OF ACCUSED)	29-01-2021 (02.45 PM to 05.45PM)	State by Turuvekere Police <b>Vs</b> Krishnamurthy	APP
14	C.C. 137/2016 (NBW)	29-01-2021 (11.00 AM to 02.00PM)	Yogachar <b>Vs</b> Mahamad Abeed	

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1	O.S. 229/2014 (SUMMONS)		Shivanna Vs Puttamma	HSS  MRP
2	O.S. 258/2015 (EVIDENCE) IA/1/2015 IA/2/2015		Boregowda Vs Manjunatha	K.Nagesha
3	O.S. 176/2017 (EVIDENCE)		Jayamma Vs Rukminamma	A. R. DHARMENDRA
4	O.S. 235/2015 (A.D.R.)		Govindaiah Vs Ramanna	PH Dhanapal
5	O.S. 145/2017 (A.D.R.)		Vinutha.K.H Vs Rangappa	D.T. Rajashekharaiiah
6	O.S. 101/2018 (Plaintiff evidence)		Nanjappa Vs The Chief Secretary	D.T. Rajashekharaiiah
7	O.S. 16/2012 (NOTICE)		Hussain Bi Vs Noorjan	T.K.U.  K.N.G.
BALANCE BY				
8	EX 34/2014 (NOTICE)		Subhaschandgadia Vs Venkateshaiah K.R.	K.N.G.  M.R.N.
CROSS EXAMINATION OF DW				
9	O.S. 7/2015 (EVIDENCE)		Lalithamma Vs Shankaraiah	LSS
10	O.S. 320/2015 (EVIDENCE) IA/1/2015		Venkatesh Vs Thimmappa	Raja Ravi Chandra.T.T
11	O.S. 336/2015 (EVIDENCE) IA/1/2015		Smt. Vijaya @ Vijayalakshmi Vs Ningappa	M.R.Puttaraju
CROSS EXAMINATION OF PW				
12	O.S. 249/2015 (/0000) (EVIDENCE) IA/1/2015		Lingappa H.C. Vs B.S. Sathyaraju	H.S.S.
13	Misc 17/2015 (EVIDENCE)		H.R.Vidhya Vs Govindaiah	T.T.Udayashankar
14	O.S. 93/2016 (EVIDENCE) IA/1/2016 IA/2/2016		Papanna @ Palakshappa Vs Rangappa	D.T.Rajashekaraiah

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15	O.S. 346/2016 (EVIDENCE)		Sridhara Murthy.T.N Vs Malaiah	M.B. Shivakumarswamy
16	O.S. 81/2017 (EVIDENCE)		Hemavathi Vs Ramalingegowda	M.D. Nataraju
17	O.S. 122/2017 (EVIDENCE)		Mohammed Dastagir Represented by his GPA holder Muthavalli, Mr. Mohammed Ismail Vs Ramachandra.D.N	Eshwaar
18	O.S. 136/2017 (EVIDENCE)		Lakshamma Vs M.G. Dasappa	H.K. Nanjgowda
19	O.S. 169/2017 (EVIDENCE)		Lakshamma Vs Roopamani	K. Nagesh
DEFN EVIDENCE				
20	O.S. 6/2016 (EVIDENCE) IA/1/2016 IA/2/2016		Chaya.C Vs Cheluvaiah.G.T @ Cheluvegowda	D.T.Rajashekaraiiah
21	O.S. 12/2018 (EVIDENCE) IA/2/2017 IA/3/2017 IA/4/2017 IA/1/2017		A.D.Govindaiah Vs Latithamma	P.H.Dhanapal
FURTHER EVIDENCE FOR DEFND				
22	O.S. 9/2012 (EVIDENCE)		Manjula Vs N. Shankar	D.T. Rajashekharaiiah
23	O.S. 278/2015 (EVIDENCE) IA/1/2015 IA/2/2015		Kasthurachar Vs Ningamma	T.S.Channakeshavaswamy
24	O.S. 283/2015 (EVIDENCE)		Girija Vs Yashoda @ Leela	K.Nagesha
FURTHER EVIDENCE FOR PLNTF				
25	O.S. 285/2015 (EVIDENCE) IA/1/2015		Boramma Vs Doddegowda	M.R.Puttaraju
26	O.S. 111/2016 (EVIDENCE) IA/1/2016 IA/2/2016		Rajkumar.D.V Vs Shivakumaraswamy.H.N	P.H.Dhanapal
27	O.S. 330/2016 (EVIDENCE)		Thimmegowda Vs Gangadhara	T.T. Udayashankar02

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28	O.S. 2/2018 (EVIDENCE)		H.K.Nagaraju Vs H.K. Jagadish	P.H.Dhanapal
PLNTF EVIDENCE				
29	O.S. 154/2012 (EVIDENCE)		Gangappa Vs Vishvanathaiah and another	
30	O.S. 302/2016 (/0000) (EVIDENCE) IA/1/2016		Shivakumaraswamy.R.N Vs Mallikarjuna	S.Sadashivappa
31	O.S. 49/2018 (EVIDENCE) IA/2/2018		Gangaramaiah Vs Chief Executive Officer	S. Sadashivappa
32	O.S. 334/2018 (EVIDENCE)		Honnamma Vs Thimmaiah	P.H.Dhanapal
33	O.S. 246/2015 (/0000) (ARGUMENTS) IA/1/2015 IA/2/2015		Kempaiah K.H Vs Lakshamma	HK Nanjegowda
34	O.S. 112/2019 (ORDERS) IA/1/2019		Basavalingaiah Vs Basavaraju	L.T. Shivamurthy
35	O.S. 332/2016 (JUDGEMENT)		Huchegowda Vs Lakshamma	T.S. Cyhannakeshavaswamy
36	O.S. 66/2014 (Objection)		T.S. Prabhu Vs Showbhagyamma	DTR AND
37	O.S. 88/2017 (Hearing On I.A)		Beeralingappa Vs Beerappa	P.L. Naveenkumar
38	O.S. 250/2017 (Plaintiff evidence)		D.S Vijayalakshmi alias Siddalingamma Vs Renukamma	T.K. Udaykumar
39	O.S. 118/2018 (Hearing On I.A)		Beeralingappa Vs Gowramma	D.T. Rajashekharaiiah
40	O.S. 153/2019 (Hearing On I.A)		Madan Kumar Vs Jayalakshmi T.S.	A.N. Devaraju
41	O.S. 27/2020 (Hearing On I.A) IA/1/2020		Anantharamaiah S.B. Vs Ramakrishnaiah	T.K. Udaykumar

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